

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 03.03.2021 THROUGH VIDEO CONFERENCING

| Sr. No. | Appeal No. | Appellant | Counsel for Appellant | Respondent | Counsel for Respondent | Cause or Stage | Previous Date | ROOM CODE/PASSWORD |
|---------------------|---|---|---|-----------------|--|--------------------|---------------|-----------------------------|
| AT 11.00A.M. | | | | | | | | |
| 1 | MA. No. 139/2021 (Urgency Application) & MA. No. 140/2021 (Stay Application) & A. No. 95/2021 | Reliance Mediaworks Financial Services Pvt. Ltd. & Anr. | Mr. Ravi Kadam, Sr.Adv. i/b Zerick Dastur, Advocates & Solicitors | SEBI & Ors | Mr. Pradeep Sancheti, Sr.Adv. – R1; Mr. Janak Dwarkadas, Sr.Adv. – R2; Mr.S. Sundaresaan, Adv. – R-3; Mr. Zal Andhyarujina, Sr. Adv-R-4 Mr. Gaurav Joshi, Sr.Adv. – R – 5 to 7; Mr. .Sikka,Adv. – R8 | Further Hearing | 02.03.2021 | OPENOFFER |
| | L.No. 111/2021 | Anupkumar Sheth | Mr. P.N.Modi, Sr.Adv. i/b DM Law Chambers SEBI & Ors. | SEBI and Others | Mr. Pradeep Sancheti, Sr. No. 1 | | | |
| AT 11.30A.M. | | | | | | | | |
| 2 | A.No.42/2021 | Prabhat Dairy Ltd. Vs. SEBI & Ors. | Mr. Janak Dwarkadas, Senior Advocate i/b Mindspright Legal | SEBI AND OTHERS | Mr. Rafique Dada, Senior Advocate i/b The Law Point for the R. No. 1, Mr. Vishal Kanade, Advocate- R-2, Mr. Sagar Divekar, Advocate- R-3 | Admission Disposal | 25.02.2021 | DELISTING CONDITIONS |

| AT 11.35A.M. | | | | | | | | |
|---------------|---|--|---|--------------------|---|------------------------|------------|-------------------------|
| 3 | MA.No. 75/2020 & A.No. 78/2020 | Jagdish Kumar Arora | Ms. Nikita Vardhan, Advocate i/b M/s. Crawford Bayley & Co. | SEBI | Mr. M. D. Nagle, Advocate- I/b ELP | Admission Disposal | 12.02.2021 | JAGDISHKA |
| AT 11.40A.M. | | | | | | | | |
| 4. | A. NO. 113_2021 AD MA. NO. 430-2020 COD | Moonlight Associates Ltd. & Anr. Vs SEBI | | SEBI | | Admission | | LIMITATIONREFUND |
| AT 11.42A.M. | | | | | | | | |
| 5. | A. NO. 112_2021 AND MA. NO. 170-2021 | Helios Matheson and Technology Ltd. | | SEBI | | Admission | | DISCLOSURESCRA |
| AT 11.47A.M. | | | | | | | | |
| 6. | MA. NO. 167-2021 IN A. NO. 35-2020 | AXIS BANK LTD. | Mr. Gaurav Joshi, Senior Advocate i/b M/s. Dhruve Liladhar & Co. | SEBI AND OTHERS | Mr. Rafique Dada, Senior Advocate i/b The Law Point for the R. No. 1, Ms. Aakanksha Saxena, Adv- R No.3. , Mr. Jehangir Jejeebhoy, Adv s i/b M/s. Veritas Legal for the R. No. 4. | MA HEARING | | MAINTERIM |
| AT 11.50 A.M. | | | | | | | | |
| 7 | MA. NO. 171/2021 AND A. NO. 31/2020 A/W | Top Class Capital Markets Private Limited | Mr. P.N. Modi, Senior Advocate- i/b Crawford Bayley & Co. | SEBI | Mr. Abhiraj Arora, Advoate- I/b- ELP | Admission/ Disposal | 25.01.2021 | TCCMPL |
| | MA. NO. 132_2021 AND A. NO. 23-2021 | Top Class Capital Markets Private Limited | | | Mr. Gaurav Joshi, Senior Advocate e i/b ELP | | 24.02.2021 | |

| | | | | | | | | |
|----------------------|--|---------------------------------|--|------|---|-----------------------|------------|------------------------|
| | | | | | | | | |
| AT 12 NOON | | | | | | | | |
| 8. | 238/2019 | Rakesh Singh Narwaria & Anr. | Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates | SEBI | Mr. Chirag Bhavsar, Advocate i/b MDP & Partners | FURTHER HEARING | 25.02.2021 | WTMPDALRECOVERY |
| | 239/2019 | | | | | | | |
| AT 12.10 P.M. | | | | | | | | |
| 9. | MA.No. 653/2019 & RA.No. 23/2019 in A. No. 371/2017 A/W | Siddharth Shankar | Mr. Neerav Merchant, Advocate i/b Phiroze N. Mehta, PNM Legal | | Mr. Mihir Mody, Advocate | RA Hearing | 05.02.2021 | RAKASSA |
| | MA.No. 654/2019 & RA.No. 24/2019 in A. No. 37/2018 A/W | Nitika Shankar | | | | | | |
| | MA.No. 655/2019 & RA.No. 25/2019 in A. No. 38/2018 A/W | Anjna Kumar | | | | | | |
| | MA.No. 656/2019 & RA.No. 26/2019 in A. No. 197/2018 | Ashok Kumar | | | | | | |
| AT 12.15 P.M. | | | | | | | | |
| 10. | MA.No. 254/2018 & A.No. 303/2018 A/W | Anirudh Sethi | Mr. K.C. Jacob, Advocate i/b Corporate Law Chambers India | SEBI | Mr. Kumar Desai, Advocate i/b The Law Point | Admission Disposal | 11.02.2021 | ANIRUDHS |
| | MA.No. 327/2018 & A.No. 390/2018 | Anirudh Sethi | | | | | | |

| | | | | | | | | |
|----------------------|---|--|---|------|---|-----------------------|------------|---------------------|
| | | | | | | | | |
| AT 12.25 P.M. | | | | | | | | |
| 11. | 403/2018 A/W | Dhananjay Somani & Ors. | Mr. Vikas Bengani, Advocate i/b Dr. S.K. Jain, PCS | SEBI | Mr. Chirag Bhavsar, Advocate i/b MDP & Partners f | Admission Disposal | 08.02.2021 | DHANANJAYS |
| | 432/2018 | India Ener-Gen Private Limited & Ors. | | | | | | |
| AT 12.35 P.M. | | | | | | | | |
| 12. | MA.No. 170/2019 & A.No.116/2019 A/W | Paresh C. Doshi | Mr. Nikhil Udeshi, Advocate | SEBI | Mr. Abhiraj Arora, Advocate | Admission Disposal | 11.02.2021 | BALDEVSINHVZ |
| | MA.172/2019 & A.No. 117/2019 A/W | Jagdish Gordhandas Ved | | | | | | |
| | MA.No. 190/2019 & A.No. 125/2019 A/W | Manish Kanakshi Ashar | Mr. Shailesh Kumar, Advocate | | | | | |
| | MA.No. 191/2019 & A.No.126/2019 A/W | Bhavna Manish Ashar | | | | | | |
| | MA.No. 192/2019 & A.No.127/2019 A/W | Ashwin Prabhudas Ruparel | | | | | | |
| | MA.No. 193/2019 & A.No.128/2019 A/W | Pradeep Syamsunder Swain | | | | | | |
| | MA.No. 194/2019 & A.No.129/2019 A/W | Shailesh Mulraj Ved | | | | | | |

| | | | | | | | | |
|----------------------|--|---|--|------|---|-----------------------|------------|--------------|
| | A.No. 195/2019 & A.No.130/2019 A/W | Bhavik Amrutlal Vaza | | | | | | |
| | MA.No. 196/201 & A.No. 131/2019 A/W | Haresh L Tejani | | | | | | |
| | MA.No 197/2019 & A.No.132/2019 A/W | Himanshu Pravinchandra Mehta | | | | | | |
| | MA.No. 219/2019 & MA.No. 150_2021 (Stay Application) A.No.150/2019 A/W | Baldevsinh Vijaysinh Zala | Mr. J. J. Bhatt, Advocate i/b. R. V. Legal | | | | | |
| | 226/2019 A/W | Sonal Kanaksingh Ashar | | | | | | |
| | MA. No. 130/2020 & A.No. 133/2020 | Amrut Dredging & Shipping Ltd. (Formerly known as Amrut Securities Ltd.) | | | | | | |
| AT 12.40 P.M. | | | | | | | | |
| 13. | A.No. 203/2019 A/W | Shiv Kumar Agarwal | Mr. K.C. Jacob, Advocate i/b Corporate Law Chambers India | SEBI | Mr. Abhiraj Arora, Advocate- i/b ELP | Admission Disposal | 08.02.2021 | SMPSR |
| | A.No. 255/2019 A/W | Madhudevi Agrawal | | | | | | |
| | A.No. 350/2019 A/W | Pawankumar Agarwal & Ors | | | | | | |
| | A.No. 462/2019 A/W | Sanjay Thakkar | | | | | | |
| | | Mr. Saurabh Bachhawat, Advocate i/b Ms. | | | | | | |

| | | | | | | | | |
|----------------------|----------------|------------------------------------|--|------|--|--------------------|------------|----------------------------|
| | | | Chitra Sharma | | | | | |
| | A.No. 101/2020 | Roselabs Finance Ltd. | Mr. Zal Andhyarujina, Sr. Advocate i/b Bharucha & Partners | | | | | |
| AT 12.42 P.M. | | | | | | | | |
| 14. | A.No. 543/2019 | PVP Venture Ltd. | Mr. Robin Shah, Advocate i/b Parinam Law Associates | SEBI | Mr. Sachin Chandarana, Advocate i/b MKA & Co. for Respondent No. 2. Mr. Anubhav Ghosh, Advocate i/b The Law Point for Res. No. 3. | Admission Disposal | 08.02.2021 | PVPLODR |
| AT 12.45 P.M. | | | | | | | | |
| 15. | A.No. 77/2020 | Deepak Mishra | Mr. Somashekhar, Advocate i/b. Rajani Associates and Mr. Deepak Mishra | SEBI | Mr. Mihir Mody, Advocate e i/b. K. Ashar & Co. | Admission Disposal | 16.02.2021 | DEEPAKM |
| AT 12.47 P.M. | | | | | | | | |
| 16 | A.No. 301/2020 | IKAB Securities & Investments Ltd. | Mr. P.R. Ramesh, Advocate i/b Ms. Noelle Ann Park, Advocate | SEBI | Mr. Abhiraj Arora, Advocate i/b ELP | Admission Disposal | 09.02.2021 | HDFCAMCFRONTRUNNING |

AT 1.00 P.M.

| | | | | | | | | |
|-----------|--|------------------|--|------|--|-----------------------|------------|----------------------------|
| 17 | MA.No.417/2020 (Stay Application) & A.No. 424/2020 | Chandrasen Bhise | | SEBI | Mr. Arnav Misra, Advocate i/b K. Ashar & Co. | Admission Disposal | 05.02.2021 | OFFICERINDEFAULTPCL |
|-----------|--|------------------|--|------|--|-----------------------|------------|----------------------------|

AT 1.10 P.M.

| | | | | | | | | |
|-----------|---------------|--------------------------------|-----------------------------------|------|---|-----------------------|------------|---------------------------|
| 18 | A.No. 40/2021 | Corporate Strategic Allianz | Ms. Rinku Valanju, Advocate | SEBI | Mr. Suraj Choudhary, Advocate i/b Vidhii Partners | Admission Disposal | 20.01.2021 | DISGORGESUSPENSION |
|-----------|---------------|--------------------------------|-----------------------------------|------|---|-----------------------|------------|---------------------------|